



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
Civil Secretariat (Srinagar /Jammu)

Notification

Srinagar, the 21<sup>st</sup> October, 2016.

SRO 340 - In exercise of the powers conferred by section 492 (1) of the Code of Criminal Procedure, Samvat 1989, the Government hereby rescinds notification SRO 407 of 2015. The following cases shall be conducted by Additional Public Prosecutor, Doda before the Court of Additional Sessions Judge, Doda.

1. State Vs. Mehraj-Ud-Din, offence under sections 8/21 NDPS Act.
2. State Vs. Mehraj-Ud-Din offence under sections 8/21 NDPS Act.
3. State Vs. Bilal Ahmed offence under sections 8/21 NDPS Act.
4. State Vs. Shoukat and others offence under sections 8/20 NDPS Act.
5. State Vs. Imtiyaz Ahmed and ors. offence under sections 8/21 NDPS Act.
6. State Vs. Mohd. Aslam and ors. offence under sections 8/21/22 NDPS Act.
7. State Vs. Ram Lal and ors. offence under sections 307 RPC.
8. State Vs. Vijay Kumar offence under section 376 RPC.
9. State Vs. Noor Mohd. and another offence under section 376 RPC.
10. State Vs. Najeed-Ur-Rehman and ors. offence under sections 323/364 RPC.
11. State Vs. Bilal Ahmed offence under sections 8/21/22 NDPS Act.
12. State Vs. Jeet Singh offence under sections 337/279 RPC.
13. State Vs. Muneer Ahmed offence under section 376 RPC.
14. Mohd. Ishaq Lone Vs State offence under sections 279/337/304-A RPC

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,  
Department of Law Justice and Parliamentary Affairs.

No.LD (ACQ) 2015/167-Doda.

Dated: - 21 - 10 - 2016.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Director General of Police, J&K Srinagar.
3. Registrar General, J&K, High Court, Srinagar.
4. Additional Sessions Judge, Doda.
5. Director Prosecution, J&K, PHQ, Srinagar.
6. Additional Public Prosecutor, Doda.
7. General Manager, Government Press, Srinagar for publication the Government Gazette.
8. SRO Section, Department of Law Justice and Parliamentary Affairs (W.7.S. C).

(Khursheed Ahmad)

Assistant Legal Remembrancer,  
Department of Law Justice and Parliamentary Affairs.